

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 54.
TO BE ANSWERED ON MONDAY, THE 17TH JULY, 2017.**

BAN ON FDI IN TOBACCO SECTOR

54. SHRI G. HARI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of proposals received by the Government for FDI in tobacco sector during the last year;
- (b) whether the Government is considering a total ban on FDI in the tobacco sector of the country; and
- (c) if so, the details thereof including its likely impact on the tobacco growing farmers?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a):** No proposal has been received by the Government for FDI in tobacco sector during the last year.
- (b) & (c):** As per the extant FDI policy on tobacco sector FDI is prohibited in manufacturing of cigars, cheroots, cigarillos and cigarettes, of tobacco or of tobacco substitutes. FDI in trading of tobacco products is governed by general FDI policy on trading sector. As regards proposal to completely ban FDI in tobacco sector, it is stated that review of FDI policy on different sectors is a continuous process, however the Government has not taken any decision in the matter.
